

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF STAKEHOLDERS OF FAIRMONEY FINANCIAL SERVICES PRIVATE LIMITED

1.	Name of Corporate Person	FAIRMONEY FINANCIAL SERVICES PRIVATE LIMITED
2.	Date of incorporation of Corporate Person	16/06/2020
3.	Authority under which Corporate Person is Incorporated/Registered	Registrar of Companies, Bangalore
4.	Corporate Identification Number /Limited Liability Identity Number of Corporate Person	U65100KA2020FTC134955
5.	Address of the Registered Office and Principal Office (If Any) of Corporate Person	45/3, Gopala Krishna Complex, Residency Road Mahatma Gandhi Rd Bangalore KA 560025 IN
6.	Liquidation commencement date of the Corporate Person	October 5, 2023.
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: CA Ravindranath Narayana Rao Office Address: 1. 522/C 2nd Floor, 1st D Cross, 15th Main, 3 Stage, 4 Block, WCR, Basaveshwaranagar, Bangalore 560 079 and E- mail address: vl.fmfSpl@gmail.com Contact details: +91 9845258480 Registration No: IBBI/IPA-001/IP-P00645/2017-2018/11099 AFA Validity :AA1/11099/02/070524/105695 Valid till May 7, 2024
8.	Last date for submission of claims	November 9, 2023

Notice is hereby given that FAIRMONEY FINANCIAL SERVICES PRIVATE LIMITED has commenced voluntary liquidation on October 5, 2023.

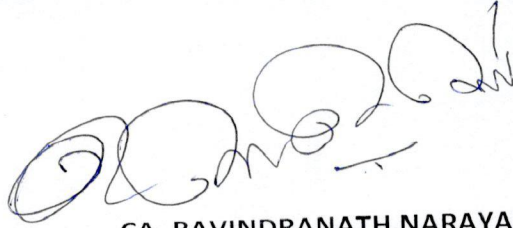


The stakeholders of FAIRMONEY FINANCIAL SERVICES PRIVATE LIMITED are hereby called upon to submit proofs of their claims, on or before November 9, 2023, to the Liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

All the stakeholders shall submit their proof of claims in the manner and forms as specified under Insolvency and Bankruptcy Board of India (Voluntarily Liquidation process) Regulation, 2017.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 09/10/2023

Place: Bangalore

CA. RAVINDRANATH NARAYANA RAO

Liquidator.

IBBI Reg No: IBB/PA-001/IP-P00645 /2017-18/11099

AFA Validity : AA1/11099/02/070524/105695

Valid till May 7, 2024